

[8 December, 2006]

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decontrolled fertilizers. However, the availability and sales of Urea and DAP during Kharif 2005 and Kharif 2006 seasons are as under:

Kharif 2005				Qty. in LMT
Product	Requirement	Availability	Sales	Closing stock
Urea	114.39	113.90	107.65	6.25
DAP	33.44	34.59	25.18	9.41
Kharif 2006				Qty. in LMT
Product	Requirement	Availability	Sales	Closing stock
Urea	122.37	125.04	113.65	11.39
DAP	33.10	41.70	32.05	9.65

(c) and (d) During Kharif 2006 season, about 7.02 LMT of urea was made available to Bihar State, out of which 6.69 LMT was reported to be sold. Department of Fertilizers ensures the availability of fertilizers at the State level and it is the responsibility of the State Governments to make it available to the farmers.

Some reports of black marketing have been received. Minister (C&F&S) has accordingly written to all Chief Ministers to take steps against such defaulters, as the primary responsibility in this regard is that of the State Governments.

Y.K. Alagh Committee report on New Urea Policy

1834. SHRI GIREESH KUMAR SANGHI:
SHRI SUDARSHAN AKARAPU:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government have formulated a New Urea Policy to be implemented from 2006;

(b) whether the Y.K. Alagh Committee constituted in this regard had submitted its report;

(c) if so, the salient features/recommendations contravening the report of Expert Group;

(d) whether Government have accepted the recommendation of the Group; and

(e) the time-frame by which the New Urea Policy would come into effect?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI B.K. HANDIQUE): (a) to (e) The Government has constituted a High Level Committee under the Chairmanship of Dr. Y.K. Alagh to review the effectiveness of Stage-I and II of New Pricing Scheme and to formulate a policy for urea units for Stage-III beyond 31-3-2006. The Committee has submitted its report in December, 2005. A policy for Stage-III of New Pricing Scheme for urea units based on the recommendations of the Alagh Committee is under consideration of the Government.

Sugar stock, export and prices

1835. SHRI B.K. HARIPRASAD: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether sugar stocks in the Country is likely to touch a very low level of 2.5 million tonnes by the end of November, 2006 posing a threat to inflationary trend that remains unabated; and

(b) whether Government have decided not to open up sugar exports before December, 2006 due to fear of domestic prices shooting up on speculation; and whether sugar prices have already shot up with export ban still in place and is likely to touch Rs. 24/-per kg. level by year end?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): (a) No, Sir.

(b) No, Sir. The Government has taken no such decision not to open up sugar exports before December, 2006. At present, the retail prices of non-levy sugar are in the range of Rs. 17.50-21.00 per Kg. except in Aizawl where it is Rs. 25.00 per Kg.